

1	2	3	4	5	6	7	8	9
Eastern Region	57,944	55,509	-2,435	-4.2	14,505	13,971	-534	-3.7
Arunachal Pradesh	333	303	-30	-9.0	113	108	-5	-4.4
Assam	3,736	3,532	-204	-5.5	1,112	1,053	-59	-5.3
Manipur	326	297	-29	-8.9	111	106	-5	-4.5
Meghalaya	1,146	869	-277	-24.2	319	262	-57	-17.9
Mizoram	224	199	-25	-11.2	77	67	-10	-13.0
Nagaland	357	324	-33	-9.2	106	104	-2	-1.9
Tripura	578	545	-33	-5.7	215	214	-1	-0.5
North-Eastern Region	6,700	6,069	-631	-9.4	1,920	1,782	-138	-7.2
All India	533,332	498,265	-35,067	-6.6	128,907	114,233	-14,674	-11.4

Lakshadweep and Andaman & Nicobar Islands are stand- alone systems, power supply position of these, does not form part of regional requirement and availability

Note: Both peak met and energy availability represent the net consumption (including the transmission losses) in the various States. Net export has been accounted for in the consumption of importing States.

Shortage of staff in Central Electricity Authority

747. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

(a) whether the Central Electricity Authority (CEA) has been facing an acute shortage of staff as fresh engineering graduates are reluctant to join the public sector;

(b) if so, the details thereof;

(c) whether Government has decided to restructure this apex body to attract fresh talents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) The Central Electricity Authority (CEA) is a statutory organization initially constituted under Section 3(1) of the repealed Electricity (Supply) Act, 1948 and since substituted by Section 70 of the Electricity

Act, 2003. Engineering graduates are inducted in the Central Electricity Authority on the basis of Combined Engineering Service Examination conducted by Union Public Service Commission (UPSC). The Central Electricity Authority is not a public sector organization.

(b) 49 vacancies for induction of engineers in CEA were intimated to UPSC during 2006-09 and 34 qualified candidates were nominated by Union Public Service Commission. Nominations against eight general vacancies and seven reserved vacancies were not received. For the year 2010, six vacancies have been intimated to UPSC for nomination.

(c) and (d) No proposal for restructuring of the Central Electricity Authority is under consideration.

Implementation of RGGVY in Orissa

†748. SHRI RUDRA NARAYAN PANY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that many hurdles are being faced during the implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in Orissa;

(b) if so, the details thereof;

(c) the expenditure incurred by the Central Government under this scheme; and

(d) how many connections have been provided till date, actually?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the State of Orissa has faced following issues:

- (i) Initial delay in providing required way bills and labour permits by the State Government.
- (ii) Initial shortage of pole manufacturers - Delay of more than 1 year affecting supply of poles.
- (iii) Law and order situations due to naxal affected areas in some of the districts.
- (iv) Lack of availability of skilled manpower.
- (v) Delay in forest clearance.

†Original notice of the question was received in Hindi.